

SPECIAL BENCH  
COURT - I

P-104

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. (IB)/161(KB)2021  
IA(I.B.C)/310(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>UCO BANK VS GOPAL PODDAR</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Mr.S.K.Ray,Adv. ] For the Financial Creditor

Ms.Zeba Khan,Adv. ]

Ms.Muskan Saha,Adv. ]

Mr.Tapas Kumar Das,Adv. ]For the Personal Guarantor

Ms.Shreya Choudhury, Adv. ] For the RP

Mr.Rakesh Kr. Agarwal, RP ]

**ORDER**

1. Ld.Counsel for the parties present.
2. Ld.Counsel for the personal guarantor submits that he has no objection to the report of RP.
3. Heard. **Reserved for orders.**

**D. ARVIND  
Member (Technical)**

**BIDISHA BANERJEE  
Member (Judicial)**

PJ